

(b) The Associations represent their problems and difficulties to Government from time to time by means of letters and also in their discussions at various levels.

(c) Depending on the types of problems presented by the Associations and the examination which those matters require, replies to the Associations are sent as expeditiously as possible.

(d) The information is being collected and will be laid on the Table of the House.

### **Incurable Crippling Disease caused by Florides in Drinking Water**

2640. SHRI H. M. PATEL : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether there have been complaints from certain States that people residing in some areas are suffering from an incurable crippling disease, fluorosis, caused by excessive amount of florides in drinking water ;

(b) if so, the main points of the complaint ;

(c) whether Government have conducted any study in this regard ; and

(d) if so, the result of the study made and the steps taken or proposed to be taken by Government to assist the State Government to fight the disease ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. KISKU) : (a) and (b). No complaints have been received, but it is known that fluoride content of drinking water is in excess in some parts of India and it can result in a disease called fluorosis. Symptoms which can be definitely associated with natural chronic fluorine intoxication of human beings are the typical changes in the teeth and skeletal system. In case of teeth, the enamel is chipped off. The characteristic symptoms of skeletal fluorosis are stiffness of the back and difficulty in performing natural movement such as turning the neck or squatting on the floor. The chest loses its mobility and breathing becomes abdominal. Deformities are often present. The patients complain of a generalised

fleeting pain all over the body and a tingling sensation in the extremities.

(c) The Government have not conducted any study, but the Indian Council of Medical Research and the Central Public Health Engineering Research Unit at Nagpur have conducted studies in Punjab and Andhra Pradesh respectively.

(d) The study undertaken revealed that the incidence of skeletal fluorosis in general increased with the increase in fluoride content of water. But this observation was not universally applicable. The incidence of skeletal fluorosis was greater in poor people doing hard manual labour. It was also more in males and in older age group. It was also observed that when the source of water containing high fluoride was replaced by that of low fluoride content, the condition of the patient with neurological complications showed improvement.

No State Government has approached the Government of India for assistance in fighting the disease.

### **Implementation of Bonus Act in Sindri Fertilizers**

2641. SHRI SAROJ MUKHERJEE :  
SHRI JYOTIRMOY BOSU :

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether the Bonus Act is implemented in Sindri Fertilizers, Bihar ; and

(b) if not, the steps taken by Government to implement the same ?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI P. C. SETHI) :  
(a) Yes, Sir.

(b) Does not arise.

### **Implementation of Recommendations of Wage Board for Heavy Chemical and Fertilizers by Sindri Fertilizers**

2642. SHRI A. K. SAHA : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether the Sindri Fertilizers has not implemented the recommendations of Wage

Board for Heavy Chemicals and Fertilizers ;  
and

(b) if so, when these recommendations will be implemented.

**THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI P. C. SETHI) :**

(a) and (b). The recommendations of the Wage Board for Heavy Chemicals and Fertilizers could not be implemented in the Sindri Unit because the workmen were opposed to its implementation. The reason for such opposition was that the scales of pay and the formula of fixation in the new scales evolved by the Wage Board were less attractive as compared to the existing scales in the Fertilizer Corporation. The Corporation, therefore, arrived at a separate settlement with the recognised union of Sindri Unit agreeing to the continuance of the present pay scales and to revise the scales of pay if the Third Pay Commission for Central Government employees does so.

शीतल पेय के निर्माताओं द्वारा नियमों और विनियमों का उल्लंघन

2643. श्री नरेन्द्र सिंह बिष्ट : क्या स्वास्थ्य और परिवार नियोजन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान 18 मई, 1971 के 'नवभारत टाइम्स' में प्रकाशित इस समाचार की ओर दिलाया गया है कि भ्रम नगर मार्किट, फरीदाबाद में स्थित एक दुकान से खरीदी गई एक सील बन्द बोतल से एक मरा हुआ बहरीला कीड़ा पाया गया था ; और

(ख) स्थिति में सुधार करने के लिये सरकार का क्या कार्यवाही करने का विचार है ?

स्वास्थ्य तथा परिवार नियोजन विभाग में राज्य मंत्री (श्री डी० वी० खट्टोपाध्याय) :

(क) जी हाँ ।

(ख) खाद्य अपशिष्ट निवारण अधिनियम के उपबन्धों को पहले ही और अधिक कठोर बना

दिया गया है और राज्यों से अनुरोध किया गया है कि वे यह सुनिश्चित कर लें कि यह अधिनियम समुचित रूप से लागू किया जा रहा है । राज्य सरकारों से पुनः अनुरोध किया जा रहा है कि वे इस अधिनियम को और अधिक कठोरता से लागू करें ।

खाद्य अपशिष्ट की रोकथाम के लिये राज्य स्वास्थ्य प्राधिकारियों के सहयोग से एक केन्द्रीय एकक की स्थापना की गई है ।

यह सूचित किया गया है कि खाद्य अपशिष्ट निवारण अधिनियम को और अधिक कठोरता से क्रियान्वित करने के लिये हरियाणा सरकार अपने स्वास्थ्य सेवाओं के निदेशालय में एक पृथक सेल खोलने पर गम्भीरता पूर्वक विचार कर रही हैं ।

**Application for Expansion of Chemical Fertilizer Factories in West Bengal**

2645. SHRI DINEN BHATACHARYYA : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether a large number of applications for expansion of Chemical Fertilizer Factories in West Bengal are lying with Government ; and

(b) if so, the reasons for not granting permission to the concerns ?

**THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI P. C. SETHI) :**

(a) No application for expansion of fertilizer factories in West Bengal is pending.

(b) Does not arise.

**Provision of facilities in various Sectors of Chandigarh**

2646. SHRI A. N. VIDYALANKAR : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether it had been brought to the notice of Government that many facilities envisaged at the time of the planning to be